



**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**Crl. M. C. No.07 of 2025**

RABIN RAI

PETITIONER

*VERSUS*

STATE OF SIKKIM

RESPONDENT

**Date: 09.04.2026**

**CORAM : THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Petitioner Mr. Safal Sharma, Advocate (Legal Aid Counsel).

For Respondent Mr. Yadev Sharma, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

**ORDER**

Learned Counsel for the Petitioner seeks some time to take steps in the matter in view of the fact that the victim has been left out as a party from the instant Petition.

Not opposed.

Considered and ordered accordingly.

Crl. M.C. stands disposed of as withdrawn.

Pending applications, if any, also stand disposed of.

**Judge**  
09.04.2026